

DIVISION BENCH
COURT - II

P-102

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/46(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12TH JULY 2024

IN THE MATTER OF	THE SOUTH INDIAN BANK LIMITED VS SEN HOLDINGS PVT LTD
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. Shreya Choudhary, Advocate] for the Financial Creditor

ORDER

1. Ld. Counsel for the FC present. None for the CD.
2. Registry is directed to issue notice to the Corporate Debtor by way of speed post and by email and place tracking information on record.
3. Last chance of two weeks is granted to file Reply Affidavit, failing which an *ex parte* order will be granted.
4. List this matter **on 06.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**